

REPORT OF THE COMMITTEE ON ETHICS

DR. KARAN SINGH (N.C.T. of Delhi): Sir, I present the Sixth Report (in English and Hindi) of the Committee on Ethics on the procedure for giving information contained in the Register of Members Interests to the general public.

REPORT OF THE COMMITTEE ON PETITIONS

SHRI JANAKRISHNAMURTHY (Gujarat): Sir, I present the Hundred and Twenty-sixth Report (in English and Hindi) of the Committee on Petitions on the petition signed by Shri Hiralal Sharma, President, INTUC, Delhi Branch and 12 others and countersigned by Miss Mabel Rehelo, the then Member, Rajya Sabha seeking legislative measures *inter alia* to provide a regulatory mechanism for private nursing homes/clinics and stringent penal provisions for production/distribution etc. of spurious medicines.

STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI R.K. DHAWAN (Bihar): Sir, I lay on the Table a copy each (in English and Hindi) of the Statements showing Action Taken on the Recommendations contained in the following Action Taken Reports of the Public Accounts Committee:—

- (i) Fifteenth Report of the Committee (Thirteenth Lok Sabha) on Procurement of Solar Photovoltaic Panels;
- (ii) Forty-second Report of the Committee (Thirteenth Lok Sabha) on Calamity Relief Fund;
- (iii) Fourth Report of the Committee (Fourteenth Lok Sabha) on Excesses over Voted Grants and Charged Appropriations (1999-2000);
- (iv) Eighth Report of the Committee (Fourteenth Lok Sabha) on Wasteful expenditure on rent; and
- (v) Eleventh Report of the Committee (Fourteenth Lok Sabha) on Allotment of PAN.